

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2390  
ANSWERED ON:11.03.2010  
SOCIAL COMMITMENTS OF CORPORATE SECTOR  
Basheer Shri E. T. Muhammed

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) the statutory provisions in place to ensure social commitments of corporate sector;
- (b) whether the Government proposes to bring a legislation to enforce the social commitments of the corporate sector; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID)

(a) : Presently there are no statutory provisions under the Ministry of Corporate Affairs to ensure social commitments of the corporate sector.

(b) & (c): The Ministry has issued Voluntary Guidelines on Corporate Social Responsibility in December, 2009 to encourage the corporate sector to contribute in the social and economic development of the communities.